NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/272/ (IB)/2017

NAME OF THE PETITIONER(S)

: ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S)

: GOLDEN PROSPEROUS PROPERTY DEVELOPERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S.M.Meera Mohldom

Cerunel for Responder by Consuldan

1) S. LILLY FRANCIS

COUNSEL FOR PETITIONER

MIS KINDEPARTRIDGE

ORDER

Counsels representing both the parties are present. Petitioner Counsel prayed for time submitting that Senior Counsel could not appear before this Adjudication Authority for personal inconvenience. At request, time is extended. Put up on 17.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)